प्रतिवेदन और लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।

(ख) उपर्युक्त सेन्टर के कार्यकरण की सरकार द्वारा समीक्षा।

[पुस्तकालय में रखी गई। देखिए संख्या एल॰टी॰ 1358/98]

पर्यावरण और वन पंत्रालय में राज्य पंत्री (श्री बाबूलाल मरांडी) सभापति महोदय। मैं आपकी अनुपति से निम्न लिखित पत्र सभा पटल पर रखता हूं।

- (i) (क) 1996-97 के वर्ष के लिए अण्डमान एंड निकोबार आइलैन्डपस फारेस्ट एंड प्लाकंटेशन डेवलपमेंट कारपोरेशन लिमिड, पोर्ट ब्लेयर का बीसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
  - (ख) उपर्युक्त कारपोरेशन के कार्यकरण की सरकार द्वारा सहित।

[पुस्तकालय में रखी गई। देखिए संख्या एल॰टी॰ . 1361/98]

ो1141992-93 (क्के वर्ष के लिए वेस्ट बंगाल . डेवलपमेंट कारपीरेशन लिमिटेड, कलकत्ता का उन्नीसवां वार्षिक प्रतिवेदन और लेखे. लेखाओं लेखापरीक्षकों प्रतिवेदन और उस भारत पर नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित । ो14उपर्युक्त कारपोरेशन

कार्यकरण

सरकार द्वारा समीक्षा।

II. ऊपर (I) में उल्लिखित पत्नें को सभा पटल पर रखने में हुए विलंब के कारणों को दशनि बाले वितरण (अंग्रेजी तथा हिन्दी में)

[पुस्तकालयमें रखी गई। देखिए संख्या एल॰टी॰ 1494 / 98]

I . Report and Accounts (1996-97) of Andaman and Nicobar Island forest and plantation Development Corp. Ltd. Port Blair & related Papers.

II. Report and Accounts (1992-93) of West Bengal forest Development Corp. Ltd; Calcutta & related paper.

- I. Report and Accounts (1995-96) of Indian Drugs and Pharmaceuticals Ltd., Gurgaon (Haryana) & related Papers.
- II. Report and Accounts (1996-97) of Smith Stanistreet Pharmaceuticals Ltd. Calcutta & related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. Patel): Sir, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under subsectioin

- (1) of section 619A of the Companies Act, 1956:—
  - (i) (a) Thirty-fifth Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited, Gurgaon (Haryana), for the year 1995-96 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-1418/98].

- (ii)(a) Nineteenth Annual Report and Accounts of the Smith **Pharmaceuticals** stanistreet Limited, Calcutta, for the year together with 1996-97, Auditors' Report the on accounts and the comments of the Comptroller and Auditor
  - General of India thereon.

    (b) Review by Government on the working of the above Company.
- Il. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT-1417/98]

ANNOUNCEMENT RE. GOVERNMENT LEGISLATIVE AND OTHER BUSINESS FOR THE WEEK COMMENCING 27TH JULY, 1998

THE MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS (SHRI DILIP RAY): Sir, I beg to announce that the Government business in this House for the next week will consist of——

- Consideration and passing of the Electricity Laws (Amendment) Bill, 1998 as passed by Lok Sabha.
- 2. Discussion on the working of the Ministry of Industry.
- 3. Consideration and return of the Beedi Workers Welfare Cess

(Amendment) Bili, 1998 as passed by Lok Sabha.

SHRI JANARDHANA POOJARY (Karnataka): Sir, In Delhi the law and order situation has collapsed. (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI (Tamilnadu): Sir, the Law Minister has written a letter to the Chief Justice of India over the appointments by passing the Prime Minister. (Interruptions)

श्री सुरेश पर्चारी (मध्य प्रदेश): सभापित महोदय, दिल्ली की बिगड़ती कानून व्यवस्था पर सरकार का ध्यान जाना चाहिए। दिल्ली में आए दिन लूटपाट, इत्यादि की घटनाएं बढ़ रही हैं। ...(च्यवधान)...गृह मंत्री दिल्ली की इस कानून-व्यवस्था पर अपना वक्तव्य दें। ...(व्यवधान)...आए दिन यहां लूटपाट हो रही है। ...(व्यवधान)...

SHRI V. P. Duraisamy (Tamilnedu): Sir, have you ever seen such a situation? (Interruptions) For the first time in independent India this has been done by passing the Prime Minister. We are demanding his resignation. (Interruptions)

MR. CHAIRMAN: I am asking the Minister of Health if he has to say anything on the point raised? Nothing?

श्री सुरेश पचौरी: सर, दिल्ली की बिगड़ती कानून व्यवस्था से आम आदमी चिंतित है। ...(व्यवधान)...दिल्ली में आए दिन लूटपाट और हत्याओं का होना, दिल्ली में क्राइम रेट का बढ़ना, हाईकोर्ट का निर्देश देना, यह सारी बातें दिल्ली की कानून व्यवस्था को बताती हैं। गृहमंत्री जी को इस बारे में वक्तव्य देना चाहिए।

SHRI C. P. THIRUNAVUKKARASU(Pondicherry): Sir, he has threatened the judges. (Interruptions)

श्री सुरेश पचौरी: आम आदमी का दिल्ली में जीना दुभर हो गंबा है। ...(व्यवधान)...

MR. CHIARMAN: Please go back to your seat.

श्री जितेन्द्र प्रसाद (उत्तर प्रदेश): दिल्ली सरकार को बरखास्त कीजिए। ...(व्यवधान)...